

25

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 33 of 2017 with CP No. 17/397-398/NCLT/AHM/2016



Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2018**

Name of the Company: Bhupendra Patel & Ors.
V/s.
Hotel Oasis (Surat) Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	SATYAKETU V PATEL	R-2	Self	
2.	DHIREN R. DAVE	PCS	Petitioners	

ORDER

Learned Advocate Mr. Dhiren Dave present for Petitioners. Respondent no. 2 Mr. Satyaketu patel present in person. None present for other Respondents.

Learned PCS appearing for petitioners represented that Hon'ble NCLAT dismissed the Company Appeal (AT) no. 355/2017 is dismissed.

For hearing, list the matter on 08.03.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 14th day of February, 2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL